

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 120 of 2020

IN THE MATTER OF:

S. Subramanian

....Appellant

Vs.

The Registrar of Companies, Chennai

....Respondent

Present:

For Appellant: Mr. Sandeep Kumar, Advocate

For Respondent: Mr. PS Singh (ROC, Chennai)

O R D E R
(Virtual Mode)

07.01.2021: The Registry is directed to list the matter on **01st February, 2021**. In the meanwhile, it is open to the Learned Counsel for the Respondent to file Additional Affidavit by serving copy to the Learned Counsel for the Appellant three days well in advance before the next date of hearing, if not already filed.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sa/nn